

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 92 OF 2014**

**Dated : 14<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**DNH Power Distribution Co. Ltd. ... Appellant(s)  
Vs.  
NTPC-SAIL Power Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal,  
Mr. Shubham Arya for R-1  
  
Mr. K.S. Dhingra for R-2

**ORDER**

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent No. 1 and 2 have filed their written submissions.

Submissions made by the learned counsel appearing for the appellant and respondents, at supra, place on record.

List the matter for hearing on **15.12.2017** as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)  
Technical Member**

**(Justice N.K. Patil)  
Judicial Member**

*Bn/kt*